

tions for strict compliance of orders relating to SCs and STs, Government consider that Liaison Officers would be able to fully discharge their allotted duties irrespective of the castes/tribes to which they belong.

Approach Document for Eighth Plan

9211. SHRI SWAMI PRASAD SINGH: Will the Minister of PLANNING pleased to state:

(a) whether Government propose to prepare approach document for the Eighth Plan for consideration by the National Development Council;

(b) if so, its outline;

(c) whether it involves any departure from past practice, if so, in what respect;

(d) the special features of this proposed approach document; and

(e) the time by which the Eighth Plan documents are to be finalised and the fields of special priority?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Yes, Sir.

(b) to (e). Planning Commission has recently initiated some internal discussions on the Eighth Plan which are in the nature of initial exchange of views on the subject. A meeting with eminent persons having experience of and involvement in

planning and development was also held from 13-15 March, 1987. However, it is too early to indicate any details or the exact time frame for the preparation of the Eighth Plan Documents.

Diversion of Eighth Finance Commission Award by Rajasthan

9212. SHRI ARVIND NETAM: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government are aware of the move by the Government of Rajasthan for diversion of Eighth Finance Commission's Award meant for payment of compensatory allowance to staff and thereby discouraging efficient staff to go to tribal areas, and

(b) if so, the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) (a) and (b). The Government of Rajasthan have proposed to divert the amount allocated on the basis of the recommendations of the Eighth Finance Commission for payment of compensatory allowance to staff posted in tribal areas to construction of quarters for staff in such areas, owing to certain difficulties faced by them in this regard. However, the matter is under consideration of Government of India.

Violation of FERA in Purchase of Shares

9213. SHRI THAMPAN THOMAS: Will the Minister of FINANCE be pleased to state:

(a) the number of the notices issued in